

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir. Attention of the Government has been drawn to the report appearing in a certain section of the Press wherein it has been stated that "a systematic co-ordination among the rebels and hostiles of Nagaland, Mizoram, Manipur" and other neighbouring areas is being encouraged by China from outside.

(b) and (c) The Government have no such information.

हरिजनों पर अत्याचार

613. श्री ओम् प्रकाश त्यागी :

श्री रबी राय :

क्या गृह मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार, उत्तर प्रदेश, महाराष्ट्र, कर्णाटक और गुजरात में हरिजनों पर अत्याचार की घटनाओं में अभूतपूर्व वृद्धि हुई है ;

(ख) क्या सरकार ने ऐसी घटनाओं में हुई अचानक वृद्धि के कारणों की जांच की है; और

(ग) यदि हा, तो उनका व्यौरा क्या है और इस मामले में सरकार ने क्या कदम उठाये हैं ?

†[Atrocities on Harijans]

613. SHRI O. P. TYAGI:

SHRI RABI ROY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there has been an unprecedented increase in the incidents involving atrocities on Harijans in Bihar, Uttar Pradesh, Maharashtra, Karnataka and Gujarat:

(b) whether Government have enquired into the causes of sudden increase in such atrocities; and

(c) if so, what are the details thereof and what steps Governments have taken in this matter?]

गृह मंत्रालय में उपमंत्री (श्री एफ० एच० मोहसिन) : (क) से (ग) राज्य सरकारों से तथ्य मालूम किये जा रहे हैं ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c) Facts are being ascertained from the State Governments.]

Tirunelveli Station of Air in Tamil Nadu

614. SHRI A. K. REFAYE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) by when the Tirunelveli station in Tamil Nadu, which is now only a relay station is likely to be converted into a programme-oriented station;

(b) whether it is a fact that the scheme of setting up Farm and Home unit at Tirunelveli to cater to the needs of the Southern district, which was sanctioned during the Fourth Five Year Plan has not been implemented so far; if so, what are the reasons therefor; and

(c) whether there is any city office for this station, if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) A proposal for establishment of Studios at Tirunelveli for origination of programmes has been included in the draft Fifth Plan. Its implementation will depend upon availability of resources.

(b) The proposal to set up a Farm and Home unit at AIR, Tirunelveli during the Fourth Five Year Plan period was not sanctioned owing to financial constraint. However, it is proposed to set up the Unit during the Fifth Five Year Plan.

(c) A city office could not be opened at Tirunelveli so far as it had not been possible to hire a suitable building for this purpose. A building has now been located, and action is being taken to open a city office.

Indian Statistical/Economic Services

615. SHRI N. H. KUMBHARE: Will the PRIME MINISTER be pleased to refer to the reply to Starred Question No. 117 given in the Rajya Sabha on the 25th April, 1974 and state:

(a) whether the work regarding drawing up of select list for promotion from Grade IV to Grade III of the Indian Statistical/Economic Services has been completed by the Department of Personnel;

(b) if so, the number of officers promoted on the basis of the above select lists on and after 7th July, 1973 and the number of vacancies earmarked for the candidates belonging to Scheduled Castes/Tribes and the number of candidates belonging to these communities promoted on this basis;

(c) the manner in which the seniority of Officers promoted on the basis of reservation has been fixed or likely to be fixed; and

(d) if the reply to part (a) above be in the negative, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA): (a) Yes Sir.

(b) A statement is attached. [See Appendix XCII, Annexure No. 39]

(c) The names of general as well as Scheduled Castes and Scheduled Tribes officers approved for promotion from Grade IV to Grade III on the basis of seniority-cum-fitness, are arranged in the order of their *inter se* seniority in Grade IV, and the same order determines their *inter se* position for purposes of seniority in Grade III.

(d) Does not arise.

Advertisement of posts for Scheduled Castes/Tribes candidates

616. SHRI N. H. KUMBHARE: Will the PRIME MINISTER be pleased to state:

(a) the number of posts advertised as reserved for Scheduled Castes and Scheduled Tribes candidates by the U.P.S.C. during the last three years, year-wise and grade-wise;

(b) the number of posts treated as unreserved by the U.P.S.C. year-wise, grade-wise; and

(c) the number of Scheduled Castes/Tribes candidates recommended by the Commission for general posts, year-wise grade-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA): (a) to (c) The required information is being compiled and will be laid on the Table of the House as soon as possible.

Reservation in Temporary Appointments and Ad-hoc Promotions

617. SHRI N. H. KUMBHARE: Will the PRIME MINISTER be pleased to state:

(a) whether Government have issued instructions providing reservation in all temporary appointments lasting for more than 45 days;

(b) whether it is a fact that Government have misinterpreted the term 'appointment' as to mean 'direct recruitment' only and thus excluded ad-hoc promotions from the purview of reservation;

(c) if so, what are the reasons therefor; and

(d) whether Government would place on the Table of the House a copy of the relevant orders defining the term 'appointment'?